

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2013  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: Shri Sanjay Bathija

V/s.

M/s. Prasant Properties & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**C.P. NO. 86/397-398/NCLT/MAH/2013**

1. No one appeared from either sides.
2. It is hereby directed to issue another notice of hearing fixing the date on 5.10.2016
3. In case of non-compliance the Company Petition shall be decided on merits as per law.

Dated: 24.08.2016

**sd/-**

M.K. SHRAWAT  
Member (Judicial)